

NOTIFICATION NO.2/2020/SSA

The Registry of the Hon'ble Supreme Court of India is proposed to create database of Senior Advocates for being utilized in new e-filing module and as the particulars of the Senior Advocates, who have been conferred such designation by this Hon'ble Court are required to be updated in the e-filing module, the Registry of the Hon'ble Supreme Court of India has requested the Registry of this Hon'ble Court to provide relevant particulars in the format attached to this notification as an Annexure.

The Senior Advocates who have been designated by this Hon'ble Court and have been appearing, or intend to appear, in future, before the Hon'ble Supreme Court are required to submit particulars as prescribed in the format to the Registrar (Judicial), High Court, Madras for onward transmission to the Hon'ble Supreme Court of India.

//BY ORDER OF THE HON'BLE CHIEF JUSTICE//

High Court, Madras
Dated: 08.12.2020

M.JOTHIRAMAN
Registrar (Judicial)

FORMAT

		Kindly upload/affix recent color photograph
1.	Name of the Senior Advocate	Dr./Mr./Ms.....
2.	Date of designation as Senior Advocate	DD/MM/YYYY
3.	Category	<ul style="list-style-type: none"> i. Former Chief Justice of High Court, or ii. Former Judge of High Court, or iii. Advocate-on-Record, or iv. Advocate
4.	Father's/Husband's Name	
5.	Date of Birth	DD/MM/YYYY
6.	Address	<ul style="list-style-type: none"> i. Permanent address ii. Present address iii. Chamber address
7.	Mobile No.	
8.	Landline No.	
9.	E-mail ID	
10.	Enrolment No.	
11.	Date of Enrolment	